



सत्यमेव जयते



INTELLECTUAL
PROPERTY INDIA
PATENTS | DESIGNS | TRADE MARKS
GEOGRAPHICAL INDICATIONS

Cause List

(07.11.2025)

Sl. No	App. No.	Opp/Rect No.	Name of Applicant & opponent	Name of Agents	Name of Hearing Officer
1.	3006862	855806	Arjun Bharathan (vs) Digico Uk Limited	N. Lakshmi Priya (vs) Parker & Parker Co. Llp	B.Lakshmi
2.	5694711	1248122	Naman Jain, Sole Proprietor, Trading As Kothari Knittings (Vs) Jai Shree Lakshmi Polymers	L.R. Swami co (vs) Lalji advocates	B.Lakshmi



Cause List



(10.11.2025)

S. No	Application No.	Opp/Rect No.	Name of Applicant & opponent	Name of Agents	Name of Hearing Officer
1.	6043717	1295992	LODI VENKATA SUBBAMMA. (vs) ACE IMPEX.	NEWTON REGINALD. (vs) R.K. DEWAN & CO.	Manjunath.M Yaradakeri
2.	5854971	1270744	BOOTS LIFESCIENCES LIMITED, (vs) Veeresh .H	ASHOK KUMAR J. DAGA, ADVOCATE (vs) B N SUNIL KUMAR	Manjunath.M Yaradakeri
3.	5579496	1307939	BLEEKO IMPORTS AND EXPORTS PRIVATE LIMITED (vs) M/S SREERAMA ROLLER FLOUR MILLS	NEWTON REGINALD (vs) SUPARNA GOPAL.T.K	Manjunath.M Yaradakeri
4.	5521125	1239977	DRS ALEXIA PHARMA PRIVATE LIMITED (vs) CIPLA LIMITED	LAWYERS' ARCADE (vs) CIPLA LIMITED	Manjunath.M Yaradakeri
5.	5644585	1248436	GAUGE INTERNATIONAL (vs) SUKHDEV NARAYANLAL GEHLOT	KARAN AGARWAL (vs) HEENA MOHINANI	Manjunath.M Yaradakeri

**Cause List****(10.11.2025)**

S.No	Application No.	Opp/Rect No.	Name of Applicant & opponent	Name of Agents	Name of Hearing Officer
1.	1906579	798839	M/S.CELON LABS LIMITED, (vs) ARES TRADING S.A.,	ARES TRADING S.A., (vs) LALL & SETHI	Venkatesan Rajamani
2.	1412073	798932	SREE NARASIMHA TEXTILES PRIVATE LIMITED (vs) S.R. TRADERS	G.RAMJI (vs) KULDIP & ASSOCIATES.	Venkatesan Rajamani
3.	4434497	1053647	C. KRISHNIAH CHETTY & SONS PRIVATE LIMITED (vs) ADVANCE APPLIANCES (INDIA)	A.V. NATHAN ASSOCIATES. (vs) GROVER & ASSOCIATES	Venkatesan Rajamani
4.	4882374	1107787	BAIJU R (vs) MR. SURENDRA GANPAT SAKHARE	ANZAR M A (vs) MAHURKAR KRUTIKA VIVEK	Venkatesan Rajamani
5.	1665758	796949	LOTUS POWERGEAR PRIVATE LIMITED (vs) LOTUS ELECTRIC INDUSTRY	HK LEGAL (vs) MAHTTA & CO.	Venkatesan Rajamani
6.	2399738	921477	S. KATHIRESAN (vs) RSPL LIMITED	S. LOGANATHAN (vs) UNITED OVERSEAS TRADE MARK CO.	Venkatesan Rajamani



Cause List

(11.11.2025)

Sl.No.	Applicati on No.	Opp/Rect No.	Name of Applicant & opponent	Name of Agents	Name of Hearing Officer
1.	4385138	1182247	C. KRISHNIAH CHETTY & SONS PRIVATE LIMITED (vs) C. Krishniah Chetty & Co.Pvt. Ltd	A.V. NATHAN ASSOCIATES. (vs) SURANA AND SURANA	Venkatesan Rajamani
2.	4385131	1182246	C. KRISHNIAH CHETTY & SONS PRIVATE LIMITED (vs) C. Krishniah Chetty & Co.Pvt. Ltd	A.V. NATHAN ASSOCIATES. (vs) SURANA AND SURANA	Venkatesan Rajamani
3.	4385128	1182250	C. KRISHNIAH CHETTY & SONS PRIVATE LIMITED (vs) C. Krishniah Chetty & Co.Pvt. Ltd	A.V. NATHAN ASSOCIATES. (vs) SURANA AND SURANA	Venkatesan Rajamani
4.	4385136	1182248	C. KRISHNIAH CHETTY & SONS PRIVATE LIMITED (vs) C. Krishniah Chetty & Co.Pvt. Ltd	A.V. NATHAN ASSOCIATES. (vs) SURANA AND SURANA	Venkatesan Rajamani
5.	2233756	800769	APEX LABORATORIES PVT LIMITED (vs) CILAG GmbH INTERNATIONAL, A SWISS COMPANY	R. SATHISH KUMAR (vs) CILAG GmbH INTERNATIONAL, A SWISS COMPANY	Venkatesan Rajamani
6.	5252577	1224383	HMK PHARMA PRIVATE LIMITED (vs) GENO PHARMACEUTICALS PRIVATE LIMITED	PUVVULA VINAY KUMAR (vs) UMESH GHANSHAM PARULKAR	Venkatesan Rajamani

7.	2169709	797078	NEMUS PHARMACEUTICALS PRIVATE LIMITED (vs) CACHET PHARMACEUTICALS PVT LTD	A.V. NATHAN ASSOCIATES. (vs) VISHESH AND ASSOCIATES	Venkatesan Rajamani
8.	4447786	1077977	M/S JUICY CHEMISTRY PRIVATE LIMITED (vs) JITENDRA KAMRA	DURGA BHATT (vs) ADITYA & ASSOCIATES	Venkatesan Rajamani



सत्यमेव जयते



INTELLECTUAL
PROPERTY INDIA
PATENTS | DESIGNS | TRADE MARKS
GEOGRAPHICAL INDICATIONS

Cause List

(11.11.2025)

S. No	Applicati on. No.	Opp/Rect No.	Name of Applicant & opponent	Name of Agents	Name of Hearing Officer
1.	6234025	1302982	AMJAD ALI (vs) GURU ELECTRICALS	NEWTON REGINALD (vs) LALJI ADVOCATES	Manjunath.M Yaradakeri
2.	4976443	1306919	SUREKHA GANESH (vs) The Ritz Hotel, Limited	THOMAS AND KRISHNASWAMI LAW ASSOCIATES (vs) ALG INDIA LAW OFFICES LLP	Manjunath.M Yaradakeri
3.	6211076	1302538	KENCHANOR SOMASHEKAR SHETTY (vs) M/s NANAJI FOOD PRODUCTS	VINAYAK KAMATH K. (vs) KULDIP & ASSOCIATES.	Manjunath.M Yaradakeri
4.	5596588	1234706	ABDUL KAREEM (vs) SETCO AUTO SYSTEMS PRIVATE LIMITED	ELIZABETH SUBASH (vs) MARYLOU A BILAWALA	Manjunath.M Yaradakeri



सत्यमेव जयते



INTELLECTUAL
PROPERTY INDIA
PATENTS | DESIGNS | TRADE MARKS
GEOGRAPHICAL INDICATIONS

Cause List

(12.11.2025)

S. No	Applicatio n. No.	Opp/Rect No.	Name of Applicant & opponent	Name of Agents	Name of Hearing Officer
1.	5914323	1309927	ILLUMATE ENERGY INDIA PRIVATE LIMITED (vs) ALLIN EXPORTERS.	V.P. BIMALDAS, ADVOCATE. (vs) LALJI ADVOCATES	Manjunath.M Yaradakeri
2.	4803707	1163779	BIJU C. THOMAS (vs) SAJAN ITTY CHERIAN	BONAFIDE INTELLECTUAL PROPERTY SOLUTIONS (vs) EXCELLA GLOBAL SOLUTIONS	Manjunath.M Yaradakeri
3.	5453724	1231728	ABHILASH INDUSTRIES (vs) SAM PACKAGING INNOVATIONS (P) LTD	UNIMARKS LEGAL SOLUTIONS (vs) ANUP JOACHIM T,ADVOCATE	Manjunath.M Yaradakeri
4.	4955456	1283022	M/S OPULENCE FINISHES - PROPRIETOR FARAAZ IRFAN KHAN (vs) SHEENLAC PAINTS LIMITED	RAVI RAJ KOLKAR (vs) S ESHWAR CONSULTANTS	Manjunath.M Yaradakeri
5.	4905283	1296092	SIFRA LIFE SCIENCES PRIVATE LIMITED (vs) M/S. HAMILTON SCIENCES PRIVATE LIMITED	NEWTON REGINALD (vs) ABC REGISTRATION SERVICES	Manjunath.M Yaradakeri

**Cause List****(12.11.2025)**

Sl.No.	Applicati on No.	Opp/Rect No.	Name of Applicant & opponent	Name of Agents	Name of Hearing Officer
1.	2307971	802186	SHIELD HEALTH CARE PRIVATE LIMITED (vs) IPSA LABS PVT.LTD.	KRIA LAW (vs) KAMAL GARG & ASSOCIATES	Venkatesan Rajamani
2.	2307967	802189	SHIELD HEALTH CARE PRIVATE LIMITED (vs) IPSA LABS PVT.LTD.	KRIA LAW (vs) KAMAL GARG & ASSOCIATES	Venkatesan Rajamani
3.	5832194	1236167	CHALUVADI ENTERPRISES PRIVATE LIMITED (vs) Narne Networks Pvt Ltd	ADHI LEGAL SOLUTIONS (vs) PUTHRAN & ASSOCIATES	Venkatesan Rajamani
4.	1713091	800369	KARDIAN PHARMA (INDIA) PRIVATE LIMITED (vs) ARISTO PHARMACEUTICA LS PVT.LTD.	KARDIAN PHARMA (INDIA) PRIVATE LIMITED (vs) KRIA LAW	Venkatesan Rajamani
5.	1870255	798781	M/S.CELON LABS LIMITED, (vs) SUN PHARMACEUTICA L INDUSTRIES LTD	MACE CORPORATE ASSOCIATES (vs) SUN PHARMACEUTICAL INDUSTRIES LTD	Venkatesan Rajamani
6.	2033229	798778	CELON LABORATORIES LIMITED (vs) SUN PHARMACEUTICA L INDUSTRIES LTD	BHUPATHIRAJU V.S.S.R.K.RAJU (vs) SUN PHARMACEUTICAL INDUSTRIES LTD	Venkatesan Rajamani
7.	1835111	797856	K.R.NAGARAJAN (vs) NEW LOOK GARMENTS INDIA PRIVATE LIMITED	SRINATH SRINIVASAN (vs) SURANA AND SURANA	Venkatesan Rajamani



Cause List

(13.11.2025)

S. No	Application No.	Opp/Rect No.	Name of Applicant & opponent	Name of Agents	Name of Hearing Officer
1.	5262681	1293286	VIBHAVA MARKETING CORPORATION (vs) GORAMAL HARI RAM LIMITED	SHRADDHA MOMAYA (vs) TRADEMARK JURIS	Manjunath.M Yaradakeri
2.	6154838	1298837	NEMARAJ GUNASEKARAN (vs) Canixa Life Sciences Pvt. Ltd.	NEWTON REGINALD (vs) VIRENDER GOSWAMI & ASSOCIATES	Manjunath.M Yaradakeri
3.	6035508	1304531	ZAHEER ABBAS H (vs) SIYARAM SILK MILLS LIMITED	NEWTON REGINALD (vs) TAJ TRADE MARK	Manjunath.M Yaradakeri
4.	6143680	1306535	SAI PRASAD RUDHRARAJU (vs) KISHAN TIWARI	RABBANI MOHD MUBIN (vs) PURI & PURI (ADVOCATES)	Manjunath.M Yaradakeri
5.	6052703	1294300	IQBAL SINGH, PROPRIETOR, TRADING AS MADHU SWEETS. (vs) MONCLER S.P.A	RAO & RAO. (vs) L. S. DAVAR & CO.	Manjunath.M Yaradakeri

**Cause List****(17.11.2025)**

S. No	Applicati on. No.	Opp/Rec t No.	Name of Applicant & opponent	Name of Agents	Name of Hearing Officer
1.	6217906	1305070	PRIYANKA MIRASKER NARAYANARAO PROPRIETOR OF VRITTS INTERNATIONAL (vs) DFM FOODS LTD.	NEWTON REGINALD (vs) ASHOKA TRADE MARK CO.,	Manjunath.M Yaradakeri
2.	6159458	1295681	AYAASRI BRANDS PRIVATE LIMITED (vs) DELIGHTFUL GOURMET PRIVATE LIMITED	NEWTON REGINALD (vs) BHARADWAJ JAISHANKAR	Manjunath.M Yaradakeri
3.	6007963	1303562	REMENY PHARMA PRIVATE LIMITED. (vs) Endo Pharmaceuticals Inc.	VINAYAK CONSULTANCY (vs) SRIJOY DAS	Manjunath.M Yaradakeri
4.	2849635	957948	GOPAKUMAR P.G. (vs) AJANTA PHARMA LTD	AZZET MARKS (vs) AJANTA PHARMA LTD	Manjunath.M Yaradakeri
5.	3877600	959755	M/S. WEALTH JUNCTION CONSULTANTS PVT. LTD (vs) MakeMyTrip (India) Private Limited	LE INTELLIGENSIA (vs) SIM & SAN ADVOCATES	Manjunath.M Yaradakeri

**Cause List****(17.11.2025)**

Sl.No	Application No.	Opp/Rect No.	Name of Applicant & opponent	Name of Agents	Name of Hearing Officer
1	6103612	1270720	CAPLIN POINT LABORATORIES LIMITED (vs) USV PRIVATE LIMITED	MISSION LEGAL ADVOCATES (vs) USV PRIVATE LIMITED	Abirama Sundaravalli
2	5721442	1278428	AVIAN LIFE SCIENCES PVT LTD (vs) Nutreco IP Assets B.V.	AVIAN LIFE SCIENCES PVT LTD (vs) LEXORBIS	Abirama Sundaravalli
3	5918725	1275567	M. SAKTHIVEL, PROPRIETOR TRADING AS ARVINTH TEXTILES (vs) Cisco Technology, Inc.	ADHI LEGAL SOLUTIONS (vs) LALL & SETHI	Abirama Sundaravalli
4	5907423	1276589	Ishika Dentals (vs) ALIGN TECHNOLOGY, INC.	MARK SHIELD (vs) D.P. AHUJA & CO	Abirama Sundaravalli
5	5839391	1268640	P.C.WILSON (vs) DMS BUILDCON LLP	SINDHU LEKSHMI ADVOCATE (vs) KUNAL KHANNA & CO.	Abirama Sundaravalli
6	6040793	1285032	AISAJ PHARMACEUTICALS PVT. LTD. (vs) ALKEM LABORATORIES LTD.	TRIMURTI ENTERPRISES (vs) VISHESH AND ASSOCIATES	Abirama Sundaravalli
7	5978792	1276266	JITHIN JOSEPH (vs) SANTOSH GUPTA, PROPRIETOR OF SNG FOODS	SALINI K (vs) BLUE INKK	Abirama Sundaravalli

8	5980929	1277550	SNEHA FARMS PRIVATE LIMITED (vs) M/s. Kaleesuwari Refinery Pvt. Ltd.	B.N. POOJARI (vs) SURANA AND SURANA	Abirama Sundaravalli
9.	5887059	1277067	ARVIND LIFESTYLE BRANDS LIMITED (vs) Uma Enterprise	ANAND AND ANAND. (vs) ARJUN T. BHAGAT & CO.	Abirama Sundaravalli
10	5474864	1227359	NAGRAJ N. KABADI (vs) USHA SHENOY	SHETYE SHEETAL SUMEET (vs) VINAYAK KAMATH K.	Abirama Sundaravalli
11	1940012	811142	GANAPATLAL (vs) MAXX MOBILE COMMUNICATIONS LIMITED	ASHOK KUMAR J. DAGA, ADVOCATE (vs) M.P. MIRCHANDANI & CO.	Abirama Sundaravalli
12	1798643	806852	K.JAIKUMAR (vs) ALKEM LABORATORIES LIMITED	G. PARAMESH (vs) VISHESH AND ASSOCIATES	Abirama Sundaravalli
13	1798643	807144	K.JAIKUMAR (vs) ALKEM LABORATORIES LIMITED	LUPIN LIMITED (vs) Khaitan & Co.	Abirama Sundaravalli



Cause List

(18.11.2025)

S. No	Applicati on. No.	Opp/Rec t No.	Name of Applicant & opponent	Name of Agents	Name of Hearing Officer
1.	2279042	802359	GLOVEL HEALTHCARE PRIVATE LIMITED (vs) HELIOS PHARMACEUTICALS	MANOHAR REDDY VALLAPUREDDY (vs) FATEHCHAND C. SHAH & CO.	Venkatesan Rajamani
2.	2265479	801920	CURATIO HEALTH CARE PVT. LTD (vs) SHREY NUTRACEUTICALS AND HERBALS PRIVATE LIMITED	ANAND AND ANAND (vs) D K LALWANI & CO.	Venkatesan Rajamani
3.	2224502	800350	ASHYANTH RAMASAMY (vs) KGS DEVELOPERS LIMITED	APR ASSOCIATES.(vs) L.R. SWAMI CO.	Venkatesan Rajamani
4.	2224501	800351	ASHYANTH RAMASAMY (vs) KGS DEVELOPERS LIMITED	APR ASSOCIATES.(vs) L.R. SWAMI CO.	Venkatesan Rajamani
5.	5687865	1229732	M/S WHOLESALERBAZZA R.COM (vs) M/s J.S.F. Holdings Private Limited	VISHWAJEET AHIRWAR(vs) ABRAHAM CHERIAN P	Venkatesan Rajamani

6.	5687862	1229731	M/S WHOLESALERBAZZA R.COM(vs) M/s J.S.F. Holdings Private Limited	VISHWAJEET AHIRWAR(vs) ABRAHAM CHERIAN P	Venkatesan Rajamani
7.	5892134	1274619	SANJAY VEGOIL PRODUCTS PRIVATE LIMITED(vs) LAXMI KOHLU GHAR	RAO & RAO. (VS) ARORA REGISTRATION SERVICE	Venkatesan Rajamani
8.	5697617	1270466	SHADOWFAX TECHNOLOGIES PRIVATE LIMITED(VS) SHOPSENSE RETAIL TECHNOLOGIES LIMITED	SAIKRISHNA & ASSOCIATES(VS) RAJESH KUMAR. S	Venkatesan Rajamani



Cause List

(18.11.2025)

S. No	Applicati on. No.	Opp/Rec t No.	Name of Applicant & opponent	Name of Agents	Name of Hearing Officer
9.	5689295	1248076	SHIHABUDEEN (vs) Oravel Stays Limited	EXCELLA GLOBAL SOLUTIONS (vs) CHESTLAW	Manjunath.M Yaradakeri
10.	5536426	1249207	SUDHARANI S (vs) Satvick Edible Products LLP	JOSHUA DANIEL (vs) GNK LEGAL	Manjunath.M Yaradakeri
11.	4913870	1129087	NEST PHARMACEUTICALS (vs) AFKINZ SUISSE INDIA PRIVATE LIMITED	C. PRAKASH (vs) ANAND AND ANAND.	Manjunath.M Yaradakeri
12.	5375484	1185571	EVERCLEAN TECHNOLOGIES PRIVATE LIMITED (vs) SANOFI	DEEPAK VAID (vs) REMFY & SAGAR	Manjunath.M Yaradakeri
13.	5433530	1196902	MR. AKSHAY GOPAL (vs) ESSENTIAL EXPORT SOCIEDAD ANONIMA	ASHOKA LAW ASSOCIATES (vs) AMARJIT & ASSOCIATES	Manjunath.M Yaradakeri



Cause List

(18.11.2025)

Sl.No	Application No.	Opp/Rect No.	Name of Applicant & opponent	Name of Agents	Name of Hearing Officer
1	5661485	1257631	VIVEK V R (vs) M/S CRYSTAL KNITTERS	VIVEK V R (vs) KAJAL ARORA ADV.	Abirama Sundaravalli
2	6115208	1293292	ENDOCRINE PHARMA PRIVATE LIMITED (vs) ACACIA LIFE SCIENCES HOLDING LTD.,	NEWTON REGINALD (MANOJ G. MENDA, ADVOCATE.vs)	Abirama Sundaravalli
3	6115209	1293293	ENDOCRINE PHARMA PRIVATE LIMITED (vs) ACACIA LIFE SCIENCES HOLDING LTD.,	NEWTON REGINALD (vs) MANOJ G. MENDA, ADVOCATE.	Abirama Sundaravalli
4	5850880	1280616	M C BHAVANI (vs) HIMANI KAASHYAP	NEWTON REGINALD (vs) RAHUL TANEJA	Abirama Sundaravalli
5	5407397	1291161	AJITH KUMARESAN (vs) BRITANNIA INDUSTRIES LIMITED	NEWTON REGINALD (vs) BRITANNIA INDUSTRIES LIMITED	Abirama Sundaravalli
6	5940585	1271412	DIXON T J (vs) JIL TRADING PRIVATE LIMITED	ANUP JOACHIM T,ADVOCATE (vs) THE ACME COMPANY	Abirama Sundaravalli
7	5826574	1271668	UNITED OIL INDUSTRIES (vs) Mrs. Sushma Berlia and Mr. Vijay Berlia	ROBIN JACOB & P.V VINU (vs) MANOJ G. MENDA, ADVOCATE.	Abirama Sundaravalli
8	5758308	1276676	DHEERA FOUNDATION (vs) HIRA ENTERPRISES	NADAR VENNILA (vs) TAJ TRADE MARK	Abirama Sundaravalli
9.	5758306	1276675	DHEERA FOUNDATION (vs) HIRA ENTERPRISES	NADAR VENNILA (vs) TAJ TRADE MARK	Abirama Sundaravalli

10	5812912	1274530	MANISH KUMAR G (INDIAN NATIONAL, PROPRIETOR), TRADING AS ADISHWAAR MODULAR KITCHEN & HARDWARE (vs) GREENPLY INDUSTRIES LIMITED	IPR LAW ASSOCIATES (CHENNAI) (vs) TRADE MARK REGISTRATION BUREAU.	Abirama Sundaravalli
11	2224498	809638	ALIA MOHAMMED TRADING CO (LLC) (vs) AL MAHA FOODS INTERNATIONAL PRIVATE LIMITED	APR ASSOCIATES. (vs) ANAND AND ANAND.	Abirama Sundaravalli
12	2224498	811211	ALIA MOHAMMED TRADING CO (LLC) (vs) AL MAHA FOODS INTERNATIONAL PRIVATE LIMITED	OMAR KASSEM ALESAYI MARKETING CO. LTD (vs) RAHUL RAJPUT , ADVOCATE	Abirama Sundaravalli
13	1714046	806480	APOLLO HOSPITALS ENTERPRISE LTD (vs) AJANTA PHARMA LIMITED	KOCHHAR & CO (vs) MANOJ G. MENDA, ADVOCATE	Abirama Sundaravalli



सत्यमेव जयते



INTELLECTUAL
PROPERTY INDIA
PATENTS | DESIGNS | TRADE MARKS
GEOGRAPHICAL INDICATIONS

Cause List

(19.11.2025)

Sl.No	Application No.	Opp/Rect No.	Name of Applicant & opponent	Name of Agents	Name of Hearing Officer
1	5015274	1246315	M/S.RETINA PAINTS PRIVATE LIMITED (vs) LUCAS TVS LIMITED	RABBANI MOHD MUBIN (vs) S ESHWAR CONSULTANTS	Abirama Sundaravalli
2	5522283	1247417	AMJITH HASHMI. P. (vs) EICHER MOTORS LIMITED	J. VIJAY RAGHAVAN (vs) MOHAN ASSOCIATES.	Abirama Sundaravalli
3	5318710	1243557	ZISLABS PHARMACEUTICALS (vs) GENO PHARMACEUTICALS PRIVATE LIMITED	LEMARK (vs) UMESH GHANSHAM PARULKAR	Abirama Sundaravalli
4	5238860	1225880	T-SANCT TECHNOLOGIES PRIVATE LIMITED (vs) KEWAL KIRAN CLOTHING LTD.	BIJI JOSLET GEORGE (vs) HIRAL C. JOSHI.	Abirama Sundaravalli
5	4895111	1251866	SYED NADEEM SHAH (SOLE PROPRIETOR OF SHAH FARMS) (vs) SHAH NAMKEEN.	RAVINDER NEGI (vs) LALJI ADVOCATES	Abirama Sundaravalli
6	5761026	1242231	RISHAB LUNIA (vs) HOME CARE LIFE STYLE.	ANISH P BHOJANI (vs) LALJI ADVOCATES	Abirama Sundaravalli
7	5610908	1226288	MR. KATAMREDDY NIREESH KUMAR REDDY (vs) Politico LLC	PRADEESH P.L (vs) SAI & MEHTA	Abirama Sundaravalli
8	2966105	964491	J. G. HOSIERY PVT. LTD. (vs) Bata India Limited	JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA. (vs) GROVER & ASSOCIATES	Abirama Sundaravalli

9.	5668240	1238871	JOSHY ABRAHAM (vs) NEUCARE LIFESCIENCES PRIVATE LIMITED	GIMMI JOSEPH K., ADVOCATE (vs) ADITYA & ASSOCIATES	Abirama Sundaravalli
10	4669209	1171593	THE MUFFIN HOUSE (vs) PARLE PRODUCTS PVT. LTD	EXCELLA GLOBAL SOLUTIONS (vs) R.K. DEWAN & CO.	Abirama Sundaravalli
11	1816402	807139	FOCUS 4-D CAREER EDUCATION PVT LTD (vs) FERMISH CLINICAL TECHNOLOGIES PVT. LTD.,	FOCUS 4-D CAREER EDUCATION PVT LTD (vs) LALJI ADVOCATES	Abirama Sundaravalli
12	2281755	811138	STRIDES HEALTHCARE PRIVATE LIMITED (vs) MELVYN FERNANDES	J.T.JHALA & CO.,ADVOCATE (vs) MELVYN FERNANDES	Abirama Sundaravalli
13	1780592	805297	SENSES PHARMACEUTICAL S LIMITED (vs) SANOFI	L.R. SWAMI CO. (vs) REMFY & SAGAR	Abirama Sundaravalli



सत्यमेव जयते



INTELLECTUAL
PROPERTY INDIA
PATENTS | DESIGNS | TRADE MARKS
GEOGRAPHICAL INDICATIONS

Cause List

(19.11.2025)

S. No	Applicati on. No.	Opp/Rect No.	Name of Applicant & opponent	Name of Agents	Name of Hearing Officer
1.	6033730	1283366	M/S. CAPLIN POINT LABORATORIES LIMITED (vs) ZODLEY PHARMACEUTICALS PRIVATE LIMITED	MISSION LEGAL ADVOCATES (vs) AMAN GUPTA	Manjunath.M Yaradakeri
2.	5433533	1196901	MR. AKSHAY GOPAL (vs) ESSENTIAL EXPORT SOCIEDAD ANONIMA	ASHOKA LAW ASSOCIATES (vs) AMARJIT & ASSOCIATES	Manjunath.M Yaradakeri
3.	4505402	1067023	M/S. SHAWN LIFE SCIENCES (vs) SUN PHARMACEUTICAL INDUSTRIES LIMITED	PRADEESH P.L (vs) SUN PHARMACEUTIC AL INDUSTRIES LIMITED	Manjunath.M Yaradakeri
4.	4559638	1080868	RISHI SHOORIK C (vs) IBIBO GROUP PRIVATE LIMITED	FRONTIER LEGAL (vs) SIM & SAN ADVOCATES	Manjunath.M Yaradakeri
5.	4548952	1081144	PRIMELIMIT INFRACON PRIVATE LIMITED (vs) KOTESHWAR CHEMFOOD INDUSTRIES PVT. LTD.,	POOJASHREE (vs) Y. J. TRIVEDI & CO.	Manjunath.M Yaradakeri



Cause List



(20.11.2025)

S. No	Applicati on. No.	Opp/Rect No.	Name of Applicant & opponent	Name of Agents	Name of Hearing Officer
1.	3977961	1078110	MOHER FASHIONS PRIVATE LIMITED (vs) MR. SUNJAY BAJAJ	VANCHINATHAN (vs) BHAGWATI & CO	Manjunath.M Yaradakeri
2.	5241606	1240910	ABDUL NAZEER (vs) BELL SANITARY WARES	ELIZABETH SUBASH (vs) JIGNESHKUMAR J. PATEL	Manjunath.M Yaradakeri
3.	4963070	1229042	M/S. CONVERGE BIOTECH (P) LTD (vs) HETERO HEALTHCARE LIMITED	KALVA NIRMAL KUMAR (vs) R. V. R ASSOCIATES.	Manjunath.M Yaradakeri
4.	5867988	1287920	WIZEMED LIFE SCIENCES PRIVATE LIMITED (vs) Cedar Properties and Trading LLP	WIZEMED LIFE SCIENCES PRIVATE LIMITED (vs) MANOJ G. MENDA, ADVOCATE.	Manjunath.M Yaradakeri
5.	5562482	1228713	MOTHERSENSE TECHNOLOGIES PRIVATE LIMITED (vs) Mankind Pharma Limited	ANAND AND ANAND (vs) DASWANI & DASWANI	Manjunath.M Yaradakeri



Cause List

(20.11.2025)

Sl.No	Application No.	Opp/Rect No.	Name of Applicant & opponent	Name of Agents	Name of Hearing Officer
1	4720699	1163773	MR. YARLAGADDA VENKATA RATNA KUMAR (vs) EMMAY PROJECTS (INDIA) PRIVATE LIMITED	PRADEESH P.L (vs) SUNITHA A	Abirama Sundaravalli
2	4770822	1172569	GURRAM VEERA VENKATA SATYANARAYANA (vs) ASHOK BHANDARI PROPRIETOR OF HEALTHY ELEMENT	MADHUSUDAN PUTTA (vs) NEWTON REGINALD	Abirama Sundaravalli
3	5324412	1181223	M/S.LINUX LIFE SCIENCES PRIVATE LIMITED (vs) EMCURE PHARMACEUTICALS LIMITED	RAMJLG ADVOCATE (vs) ADITYA & ASSOCIATES	Abirama Sundaravalli
4	5269312	1243235	ACURELA PHARMS LIMITED (vs) BLISSON MEDIPLUS PRIVATE LIMITED	DEEPA KULKARNI (vs) EXCELON IP	Abirama Sundaravalli
5	4517789	1165275	MR. KANIKARAM GNANESHWAR (vs) KANCHAN SINGH (PROPRIETOR) of M/S SAIONA HEALTHCARE	PRADEESH P.L (vs) VIKAS TYAGI	Abirama Sundaravalli
6	4033361	275287	KAVURI NITHISH CHANDRA (vs) BAWARCHI FAST FOOD	VANCHINATHAN (vs) KIRTI JAWARIA	Abirama Sundaravalli
7	4086559	1035015	DEEVI SAI KRISHNA (vs) SUHARSH JOSHI -WOW INTERNATIONAL	SAKSHEE JAIN (vs) KAYSER AND COMPANY.	Abirama Sundaravalli

8	5762562	1267107	PAMART (vs) WALMART INC.	GIGI JOSEPH K J (vs) RAHUL CHAUDHRY & PARTNERS	Abirama Sundaravalli
9.	5497995	1208625	K. SOWJANYA (vs) KLEENCO ON DEMAND SERVICES PRIVATE LIMITED	MAMILLAPALLI SUDHEER (vs) SAWANT SONALI GULAB	Abirama Sundaravalli
10	4748631	1166038	GO GRILL SPECIALITIES PRIVATE LIMITED (vs) Go Airlines (India) Limited	UNIMARKS LEGAL SOLUTIONS (vs) ANAND AND ANAND.	Abirama Sundaravalli
11	1689561	811334	INTERNATIONAL TRUCK INTELLECTUAL PROPERTY COMPANY, LLC (VS) MAXX MOBILE COMMUNICATIONS LIMITED	DEPENNING & DEPENNING (VS) M.P. MIRCHANDANI & CO.	Abirama Sundaravalli
12	1836283	807309	AJAN G (VS) SUN PHARMA LABORATORIES LIMITED	PUTHRAN & ASSOCIATES (VS) SUN PHARMA LABORATORIES LIMITED	Abirama Sundaravalli
13	1836284	807311	AJAN G (VS) SUN PHARMA LABORATORIES LIMITED	PUTHRAN & ASSOCIATES (VS) SUN PHARMA LABORATORIES LIMITED	Abirama Sundaravalli
14	5491117	1207152	GRAMMALYTICS, INC (vs) Grammarly, Inc.	ASHWINI VAIDIALINGAM (vs) CHADHA AND CHADHA	Abirama Sundaravalli
15	5491117	1207153	GRAMMALYTICS, INC (vs) Grammarly, Inc.	ASHWINI VAIDIALINGAM (vs) CHADHA AND CHADHA	Abirama Sundaravalli



Cause List

(24.11.2025)

S.No	Application No.	Opp/Rect No.	Name of Applicant & opponent	Name of Agents	Name of Hearing Officer
1.	4776906	1239046	Mrs. Seema H Shervegar Trading As M/S. Lakshmi Home Industries (vs) Om Oil & Flour Mills Ltd	Pradeesh P.L (vs) S. Majumdar & Co.	Venkatesan Rajamani
2.	5199861	1249645	Bijina Rahul (vs) ITC Limited	Yahia Khan (vs) S. Majumdar & Co.	Venkatesan Rajamani
3.	5194372	1252138	M/S Lulu International Shopping Malls Private Limited (vs) A.J. Saravanan, Sole Proprietor Trading As M/S. Jaya Pushpbam Agency	Marks & Rights (vs) L.R. Swami Co.	Venkatesan Rajamani
4.	5194372	1252093	M/S Lulu International Shopping Malls Private Limited (vs) Maja Healthcare Division	Marks & Rights (vs) Grover & Associates	Venkatesan Rajamani
5.	5485643	1237785	Yalii Industries (vs) Lucas Tvs Limited	L.R. Swami Co. (vs) S Eshwar Consultants	Venkatesan Rajamani
6.	5819452	1251852	M/S Daxon Healthcare Private Limited (vs) Biological.E.Ltd	Biological.E.Ltd. (vs) Kayser And Company.	Venkatesan Rajamani
7.	5292523	1262711	M/S Daxon Healthcare Private Limited (vs) Vifor (International) Ag (Vifor (International) Inc.) (Vifor (International) Ltd.)	Prg Associates (vs) Remfry & Sagar	Venkatesan Rajamani

8.	2513524	1243638	Asif Khan (vs) Organo Biotech Laboratories Private Limited.	C.Venkatasubramaniam. (vs) Lalji Advocates	Venkatesan Rajamani
9.	5957588	1293613	Saranya Rajapandian (vs) Purple Panda Fashions Limited	L.R. Swami Co. (vs) Rajesh Kumar. S	Venkatesan Rajamani



Cause List

(24.11.2025)

Sl.No	Application No.	Opp/Rect No.	Name of Applicant & opponent	Name of Agents	Name of Hearing Officer
1	5514835	1249872	M/S. NEO SEEDS INDIA (P) LTD (VS) SHREE GOBIND UDYOG PVT. LTD.	KALVA NIRMAL KUMAR (VS) ASHOKA TRADE MARK CO.,	Abirama Sundaravalli
2	5555125	1252638	VISHNU VIJAYAN (VS) Godrej & Boyce Mfg. Co. Ltd.	EXCELLA GLOBAL SOLUTIONS (VS) KHAITAN & CO	Abirama Sundaravalli
3	5983180	1285935	JIXO LABS PRIVATE LIMITED (VS) RELIANCE INDUSTRIES LIMITED	REKHA DAS. P (VS) RELIANCE INDUSTRIES LIMITED	Abirama Sundaravalli
4	5149015	1248488	AIZEN ALGO PRIVATE LIMITED (VS) Mr. Praveen	K & S PARTNERS (VS) UNIMARKS LEGAL SOLUTIONS	Abirama Sundaravalli
5	5632192	1255757	BELJITH KUMAR CHAKKARATH (VS) SHOPSENSE RETAIL TECHNOLOGIES LIMITED	GIGI JOSEPH K J (VS) RAJESH KUMAR. S	Abirama Sundaravalli
6	5601941	1256047	M/S YAGILE SOLUTIONS PRIVATE LIMITED (VS) AGILE LABS PRIVATE LIMITED	PIYUSH JINDAL (VS) L.R. SWAMI CO.	Abirama Sundaravalli
7	5477041	1204602	GAMESKRAFT TECHNOLOGIES PVT LTD (VS) LEGO Juris A/S	SAIKRISHNA & ASSOCIATES (VS) REMFRY & SAGAR	Abirama Sundaravalli
8	5031190	1249619	INTEGRON PHARMA PVT LTD (VS) ALKEM LABORATORIES LTD.	V.P. BIMALDAS,ADVOCATE (VS) VISHESH AND ASSOCIATES	Abirama Sundaravalli

9.	2278474	806639	T.PADAM DUGAR (VS) RAMESH DUGAR	ALTACIT GLOBAL (VS) V LEGAL EMPIRE	Abirama Sundaravalli
10	2278478	806640	T.PADAM DUGAR (VS) RAMESH DUGAR	ALTACIT GLOBAL (VS) V LEGAL EMPIRE	Abirama Sundaravalli
11	1714047	806479	APOLLO HOSPITALS ENTERPRISE LTD (VS) AJANTA PHARMA LIMITED	KOCHHAR & CO (VS) GNK LEGAL	Abirama Sundaravalli
12	1936878	810857	STEPAN COMPANY (VS) IRFAN ABDUL LATIF BHAMLA	FOX MANDAL & ASSOCIATES (VS) KRISLAW CONSULTANTS	Abirama Sundaravalli

**Cause List****(24.11.2025)**

S.No.	Applicati on No.	Opp/Rect No.	Name of Applicant & opponent	Name of Agents	Name of Hearing Officer
1.	4493797	1063589	LYRUS LIFE SCIENCES PRIVATE LIMITED (VS) M/s Vee Excel Drugs & Pharmaceuticals (P) Ltd.,	SUDESHNA BANERJEE (VS) UNITED OVERSEAS TRADE MARK CO.	M.Mahalakshmi
2.	5121517	1137254	ABDUSHUKOOR (VS) ICONIX LIFESTYLE INDIA PVT.LTD.	UNIMARKS LEGAL SOLUTIONS (VS) RAJESH KUMAR.S	M.Mahalakshmi
3.	5187547	1151884	M/S. PRAGATI BIOCARE PVT LTD, (VS) NNOVA AND CO.	G. PARAMESH (VS) ARJUN T. BHAGAT & CO.	M.Mahalakshmi
4.	5094074	1155536	TALENTMICRO INNOVATIONS PVT. LTD (VS) TALLY SOLUTIONS PVT LTD	INTEPAT IP SERVICES PVT LTD (VS) YADAV SMRITI LALSA	M.Mahalakshmi
5.	4373148	1092293	KEERTHI AGRO MILLS PRIVATE LIMITED (VS) PARLE PRODUCTS PVT. LTD	ANUP JOACHIM T,ADVOCATE (VS) R.K. DEWAN & CO.	M.Mahalakshmi
6.	4514555	1152229	M/S. COTTON BLOSSOM (INDIA) PRIVATE LIMITED. (VS) SUKHDEV NARAYANLAL GEHLOT	KING & PARTRIDGE. (VS) HEENA MOHINANI	M.Mahalakshmi

7.	4600270	1154358	MR. VARUN NIKHIL NATHWANI (VS) HEM CORPORATION PVT. LTD.	PARTHA PRATIM MANDAL (VS) R.K. DEWAN & CO.	M.Mahalakshmi
8.	4684238	1152604	21G DESIGN WORKS PVT. LTD. (VS) LEAYAN GLOBAL PRIVATE LIMITED	ASHIMA CHALIA (VS) S.SINGH & ASSOCIATES	M.Mahalakshmi
9.	3843097	1153425	THE RAMCO CEMENTS LIMITED (VS) Mace Limited	AMINA S (VS) KHAITAN & CO	M.Mahalakshmi
10.	4633684	1154432	SUNIL SURESH (VS) STANLEY SWITCHGEAR PRODUCTS	KRIA LAW (VS) JAYA A MANGHWANI	M.Mahalakshmi



सत्यमेव जयते



INTELLECTUAL
PROPERTY INDIA
PATENTS | DESIGNS | TRADE MARKS
GEOGRAPHICAL INDICATIONS

Cause List

(25.11.2025)

S. No	Application No.	Opp/Rect No.	Name of Applicant & opponent	Name of Agents	Name of Hearing Officer
1.	4246252	1248646	Manufactures, Merchants And Distributors (vs) P.C.Moly	Febin James, Advocate (vs) John Mathew & Associates.	Venkatesan Rajamani
2.	5820603	1264507	Midhul K M (vs) Four Seasons Hotels (Netherlands) B.V.	Febin James, Advocate (vs) Remfry & Sagar	Venkatesan Rajamani
3.	5087496	1230384	Ibrahim .K(vs) Aroma Bakery	Febin James, Advocate (vs)C.Venkatasubramaniam.	Venkatesan Rajamani
4.	5087496	1242627	Ibrahim .K(vs) Hatsun Agro Product Limited	Febin James, Advocate(vs) L.R. Swami Co.	Venkatesan Rajamani
5.	5692125	1251549	Zenwick Pharma Private Limited (vs) Wockhardt Limited	Kunhabdulla Poolayullathil, Advocate(vs) Wockhardt Limited	Venkatesan Rajamani
6.	5244951	1247790	Ample Technologies Pvt. Ltd. (vs) Simarpal Singh Swahney	H.N. Narendra Dev (vs) Simarpal Singh Swahney	Venkatesan Rajamani
7.	5804665	1247190	Noorjahan E M(vs) B9 Beverages Spri	Joshua Daniel (vs) Mason & Associates	Venkatesan Rajamani
8.	5567671	1247623	Ocean Pipes (vs) Rajasthan Switch Gears	M.K. Rajeev Prabhakaran (vs) Lalji Advocates	Venkatesan Rajamani



Cause List

(25.11.2025)

Sl.No	Application No.	Opp/Rect No.	Name of Applicant & opponent	Name of Agents	Name of Hearing Officer
1.	4509138	1153771	TRELL EXPERIENCES PRIVATE LIMITED (VS) Trello, Inc.	ROHAN CHERIAN (VS) LALL & SETHI	M.Mahalakshmi
2.	4467204	1155012	EMBASSY SHELTERS PRIVATE LIMITED (VS) BLUE LEAF CORPORATE SOLUTIONS PVT. LTD.	INDUSLAW (VS) LALJI ADVOCATES	M.Mahalakshmi
3.	5207797	1154191	M/S. NJK PHARMACY PVT. LTD, (VS) ANJU PROP. OF PRANIK VITABIOTICS	G. PARAMESH (VS) PARITOSH ANAND	M.Mahalakshmi
4.	4517756	1154272	M/S. SWISS GARNIER LIFE SCIENCES, (VS) MEDLEY PHARMACEUTICALS LTD	G. PARAMESH (VS) MEDLEY PHARMACEUTICALS LTD	M.Mahalakshmi
5.	4709399	1153951	MOHAMMED BILAL AHMED (VS) Indus Steels & Alloys Ltd.	NAIR & ASSOCIATES (VS) INTELLOCOPIA IP SERVICES	M.Mahalakshmi
6.	5215272	1159306	SKYRIDGE NUTRATECH LLP (VS) Koye Pharmaceuticals Private Limited	MADHUSUDAN PUTTA (VS) KHAITAN & CO	M.Mahalakshmi
7.	4573708	1155315	MANIPAL NATURAL EXTRACTS PVT. LTD. (VS) AJANTA PHARMA LTD	KOLKATA TRADE MARK SERVICE (VS) AJANTA PHARMA LTD	M.Mahalakshmi
8.	5198757	1155987	SUJITH KUMAR S (VS) AJANTA PHARMA LTD	PUTHRAN & ASSOCIATES (VS) AJANTA PHARMA LTD	M.Mahalakshmi

9.	4648825	1160268	K2 SYSTEMS AG (VS) M/s Kamdhenu Dreamz	BRANDS & BONDS (VS) DELHI REGISTRATION SERVICE	M.Mahalakshmi
10.	4684430	1155169	TERRA PHARMA PRIVATE LIMITED (VS) USV PRIVATE LIMITED	PUVVULA VINAY KUMAR (VS) USV PRIVATE LIMITED	M.Mahalakshmi

**Cause List****(26.11.2025)**

Sl.No	Application No.	Opp/Rect No.	Name of Applicant & opponent	Name of Agents	Name of Hearing Officer
1.	4716890	1157542	MAHAVEER TEA CO (VS) MONSTER ENERGY COMPANY	HEENA MOHINANI (VS) DEPENNING & DEPENNING	M.Mahalakshmi
2.	4598421	1159123	AARRANYA COSMECEUTICALS PRIVATE LIMITED (VS) Mr. Mahesh Kumar Partner of (SHRI GOKAL MAHESH ENTERPRISES)	NISHCHAL ANAND (VS) DMS	M.Mahalakshmi
3.	5208971	1159433	MR. SSV. SATYA NARAYANA, PROPRIETOR TRADING AS M/S. CIBABIOGENICS (VS) NEON LABORATORIES LIMITED	G. PARAMESH (VS) NEON LABORATORIES LIMITED	M.Mahalakshmi
4.	4396964	1159085	GROBEST FEEDS CORPORATION (INDIA) PVT. LTD. (VS) INTAS PHARMACEUTICALS LTD.	SURANA AND SURANA (VS) Y. J. TRIVEDI & CO.	M.Mahalakshmi
5.	4653988	1159209	KWICKBOX TECHNOLOGY PRIVATE LIMITED (VS) PICCADILY AGRO INDUSTRIES LTD.	ANAND AND ANAND. (VS) LALJI ADVOCATES	M.Mahalakshmi

6.	4972962	1163995	ARAVINDA TRUST (A UNIT OF WHICH IS MAROMA) (VS) ANCHOR CONSUMER PRODUCTS PVT. LTD.	R. SATHISH KUMAR (VS) LAW FUTUREX	M.Mahalakshmi
7.	5140319	1159446	ABDUL JALEEL K M (VS) Vansh Organics Ltd	ABDURAHIMAN IRSHAD PILATHOTTATHIL (VS) UNIVERSAL LEGAL	M.Mahalakshmi
8.	4871016	1159539	KOMPALA PARVATHI (VS) LALITAMBA HOME DECOR PRIVATE LIMITED	PUVVULA VINAY KUMAR (VS) SAURABH SAXENA	M.Mahalakshmi
9.	4891611	1164128	MURUGESAN PRABHU TRADING AS SHVETA GARMENTS (VS) LIFESTYLE SAREES PRIVATE LIMITED	S. LOGANATHAN (VS) ARJUN T. BHAGAT & CO.	M.Mahalakshmi
10.	4647512	1159766	DAILY FRESH FRUITS INDIA PRIVATE LIMITED (VS) PARLE AGRO PRIVATE LIMITED	JURY BRIAN LAW OFFICES (VS) PARLE AGRO PRIVATE LIMITED	M.Mahalakshmi



सत्यमेव जयते



INTELLECTUAL
PROPERTY INDIA
PATENTS | DESIGNS | TRADE MARKS
GEOGRAPHICAL INDICATIONS

Cause List

(26.11.2025)

S.No	Application No.	Opp/Rect No.	Name of Applicant & opponent	Name of Agents	Name of Hearing Officer
1.	5111816	1249086	M/S Legacy Partners India Private Limited (vs) Aditya Birla Fashion And Retail Limited	Wafa And Wafa (vs) Aditya Birla Fashion And Retail Limited	Venkatesan Rajamani
2.	5698913	1260130	Mapi Devi (vs) Pavan K Jain	Mapi Devi (vs) Khaitan & Co	Venkatesan Rajamani
3.	5698913	1260070	Mapi Devi (vs) Tata Steel Downstream Products Limited (Formerly Known As Tata Steel Processing And Distribution Limited)	Mapi Devi (vs) Yadav Smriti Lalsa	Venkatesan Rajamani
4.	5764046	1247708	Sijo Francis Chazhooor (vs) Alembic Pharmaceuticals Limited	Manisha Verma Advocates & Co. (vs) Nanavati & Nanavati Advocates	Venkatesan Rajamani
5.	5850742	1260447	Rudavath Bhagavan Naik (vs) Ganga Devi,	Naresh Kumar Putrevu (vs) Ashok Kumar J. Daga, Advocate	Venkatesan Rajamani
6.	5850742	1249170	Rudavath Bhagavan Naik (vs) Gm Modular Pvt. Ltd.	Naresh Kumar Putrevu (vs) Delhi Registration Service.	Venkatesan Rajamani
7.	5182837	1247797	Bharat Sundararaj (vs) M/S. Tirupati Industries	Mithunkumar S (vs) Bachan Legal Consultants Pvt. Ltd.	Venkatesan Rajamani

8.	5798344	1254040	Dr. Reddy's Laboratories Limited Trading As Manufacturer And Trader (vs) Torrent Pharmaceuticals Ltd.	Rna, Ip Attorneys (vs) R. R. Shah & Co.	Venkatesan Rajamani
-----------	----------------	----------------	--	--	--------------------------------



Cause List

(27.11.2025)

Sl.No.	Applicati on No.	Opp/Rec t No.	Name of Applicant & opponent	Name of Agents	Name of Hearing Officer
1.	5788401	1249834	Myntra Designs Private Limited (vs) Mahendra Kumar	Anand And Anand. (vs) Sanjay J Rajpurohit	Venkatesan Rajamani
2.	5788401	1247911	Myntra Designs Private Limited (vs) M/S. Izuk Impex	Anand And Anand. (vs) Delhi Registration Service.	Venkatesan Rajamani
3.	5503003	1249698	Saeed K M (vs) Rico Appliances Pvt Ltd	Desai Vidhi Nainesh (vs) Thakur & Co.	Venkatesan Rajamani
4.	5968038	1250503	Ashok Kumar (vs) Paragon Polymer Products Private Limited	Gigi Joseph K J (vs) B. Karthik Advocate	Venkatesan Rajamani
5.	5806676	1242402	C. Krishniah Chetty & Sons Private Limited (vs) C. Krishniah Chetty & Co. Private Limited	A.V. Nathan Associates. (vs) Surana And Surana	Venkatesan Rajamani
6.	5686542	1242269	Mr. M.Sivasubramaniyan, Proprietor, Trading As M/S. Diagno Cure Pharmaceuticals, (vs) Alkem Laboratories Ltd.	G. Paramesh (vs) Vishesh And Associates	Venkatesan Rajamani
7.	5659545	1252752	Sivaprakash P (vs) Alkem Laboratories Ltd.	Joshua Daniel (vs) Vishesh And Associates	Venkatesan Rajamani
8.	5659545	1254697	Sivaprakash P (vs) Emcure Pharmaceuticals Limited	Joshua Daniel (vs) Aditya & Associates	Venkatesan Rajamani



Cause List

(27.11.2025)

S.No	Application No.	Opp/Rect No.	Name of Applicant & opponent	Name of Agents	Name of Hearing Officer
1.	5359382	1171246	L SALEEM KHAN (VS) ANUBHAV JAIN	ABHISHEK MISHRA (VS) RINKI AGARWAL	M.Mahalakshmi
2.	4603119	1165619	VIPUL R JAIN (VS) KSB SALES	POOJASHREE (VS) MAHTTA & CO.	M.Mahalakshmi
3.	5219888	1160465	PRADEEP KUMAR KALLUR (VS) Tata UniStore Limited	ANANDTEERTH V HIPPARAGI (VS) KHAITAN & CO	M.Mahalakshmi
4.	4699100	1163492	Rupani Salim Bhai, Proprietor, Trading as SKR Food Products (VS) UMANI FOODS	RAO & RAO. (VS) RABBANI MOHD MUBIN	M.Mahalakshmi
5.	4355423	1166267	P . PRABHALIKA (VS) SANJEEVANI BIO-TECH PRIVATE LIMITED	UNIMARKS LEGAL SOLUTIONS (VS) D. C. DANI & ASSOCIATES	M.Mahalakshmi
6.	5202697	1161748	M/S ORVEN PHARMA (VS) INTAS PHARMACEUTICALS LTD.	PUVVULA VINAY KUMAR (VS) Y. J. TRIVEDI & CO.	M.Mahalakshmi
7.	4875447	1165181	MR. TARARAM CHOUDHARY TRADING AS M/S ATLANTIC OVERSEAS (VS) Sri Tulasi Industries	SOURAV P. GHOSH (VS) RAO & RAO.	M.Mahalakshmi
8.	4591587	1163299	H. MOHAMED KALEEMULLAH (VS) DR. JAI BANSAL TRADING AS M/S DR. HAIR	NEWTON REGINALD (VS) ROHIT JAIN, ADVOCATE	M.Mahalakshmi

9.	4646410	1169283	FARMOVA ORGANICS PRIVATE LIMITED (VS) NEM LABORATORIES (P) LTD.	ABHINAV SHRIVASTAVA (VS) SANJOG PANDERE	M.Mahalakshmi
10.	4389173	1165895	SH. KULDEEP BANSAL S/O SH. PAWAN KUMAR BANSAL (VS) SUN PHARMA LABORATORIES LIMITED	PURI TRADE MARK CO. (VS) SUN PHARMA LABORATORIES LIMITED	M.Mahalakshmi